

Under Rule 130 of the Tamil Nadu Legislative Assembly Rules, the following Bill which was introduced in the Legislative Assembly of Tamil Nadu on 23rd January, 2026 is published together with Statement of Objects and Reasons for general information:-

L.A.Bill No. 2 of 2026

A Bill to repeal certain Enactments.

WHEREAS it is expedient that the enactments specified in the Schedule which are spent or have otherwise become obsolete, or have ceased to be in force otherwise than by expressed specific repeal, should be expressly and specifically repealed;

BE it enacted by the Legislative Assembly of the State of Tamil Nadu in the Seventy-sixth Year of the Republic of India as follows: —

1. This Act may be called the Tamil Nadu Repealing (Second) Act, 2026. Short title.

2. The enactments specified in the Schedule are hereby repealed. Repeal of certain enactments.

3. The repeal by this Act of any enactment shall not affect any other enactment in which the repealed enactment has been applied, incorporated or referred to; Savings.

and this Act shall not affect the validity, invalidity, effect or consequences of anything already done or suffered, or any right, title, obligation or liability already acquired, accrued or incurred, or any remedy or proceeding in respect thereof, or any release or discharge of or from any debt, penalty, obligation, liability, claim or demand, or any indemnity already granted, or the proof of any past act or thing;

nor shall this Act affect any principle or rule of law, or established jurisdiction, form or course of pleading, practice or procedure, or existing usage, custom, privilege, restriction, exemption, office or appointment, notwithstanding that the same respectively may have been in any manner affirmed or recognised or derived by, in or from any enactment hereby repealed;

nor shall the repeal by this Act of any enactment revive or restore any jurisdiction, office, custom, liability, right, title, privilege, restriction, exemption, usage, practice, procedure or other matter or thing not now existing or in force.

THE SCHEDULE.

REPEALS.

(See section 2)

S.No	Year	Number	Short Title
(1)	(2)	(3)	(4)
Tamil Nadu Regulations.			
1.	1823	III	The Tamil Nadu Revenue Malversation (Amendment) Regulation, 1823.
2.	1828	VII	The Tamil Nadu Subordinate Collector's and Revenue Malversation (Amendment) Regulation, 1828.
3.	1832	III	The Tamil Nadu Revenue Malversation (Amendment) Regulation, 1832.
President's Act.			
4.	1976	24	The Tamil Nadu Hindu Religious and Charitable Endowments (Amendment and Special Provisions) Act, 1976.
5.	1976	46	The Tamil Nadu Debt Relief Laws (Amendment) Act, 1976.
6.	1977	1	The Tamil Nadu Co-operative Societies (Amendment) Act, 1977.
7.	1977	2	The Tamil Nadu Co-operative Land Development Banks (Amendment) Act, 1977.
8.	1977	4	The Tamil Nadu Cultivating Tenants (Protection from Eviction) Amendment Act, 1977.
9.	1977	6	The Tamil Nadu Requisitioning and Acquisition of Immovable Property (Amendment) Act, 1977.
10.	1977	8	The Tamil Nadu Panchayats (Amendment) Act, 1977.
11.	1988	4	The Tamil Nadu Agricultural Service Co-operative Societies (Appointment of Special Officers) Second Amendment Act, 1988.
Tamil Nadu Acts.			
12.	1919	II	The Madras Port Trust (Amendment) Act, 1918.
13.	1919	V	The Tamil Nadu Outports Landing and Shipping Fees (Amendment) Act, 1919.
14.	1920	II	The Tamil Nadu Village Courts (Amendment) Act, 1919.
15.	1935	XVI	The Agriculturists' Loans (Tamil Nadu Amendment) Act, 1935.
16.	1942	XXVIII	The Tamil Nadu Hereditary Village-offices (Amendment) Act, 1942.
17.	1943	IX	The Tamil Nadu Debt Conciliation (Amendment) Act, 1943.

S.No	Year	Number	Short Title
(1)	(2)	(3)	(4)
18.	1943	XV	The Tamil Nadu Agriculturists Relief (Amendment) Act, 1943.
19.	1948	XV	The Cotton Transport (Tamil Nadu Amendment) Act, 1948.
20.	1948	XXI	The Land Acquisition (Tamil Nadu Amendment) Act, 1948.
21.	1948	XXIII	The Tamil Nadu Agriculturists Relief (Amendment) Act, 1948.
22.	1949	V	The Tamil Nadu Agriculturists Relief (Amendment) Act, 1949.
23.	1949	XXXII	The Tuticorin Port Trust (Amendment) Act, 1949.
24.	1950	XXIV	The Tamil Nadu Agriculturists Relief (Amendment) Act, 1950.
25.	1950	XXXVI	The Tamil Nadu Hereditary Village Offices (Amendment) Act, 1950.
26.	1951	XVI	The Tamil Nadu Civil and Village Courts (Amendment) Act, 1951.
27.	1951	XXXVIII	The Tamil Nadu Merged States (Laws) Amendment Act, 1951.
28.	1953	III	The Tamil Nadu Requisitioned Land (Continuance of Powers) Amendment Act, 1953.
29.	1953	V	The Tamil Nadu District Boards (Amendment) Act, 1953.
30.	1953	VIII	The Provincial Insolvency (Tamil Nadu Amendment) Act, 1953.
31.	1953	IX	The Tamil Nadu Estates (Abolition and Conversion into Ryotwari) Amendment Act, 1953.
32.	1953	XII	The Land Acquisition (Tamil Nadu Amendment) Act, 1953.
33.	1954	VIII	The Chennai District Boards (Amendment) Act, 1954.
34.	1954	XXII	The Chennai District Boards (Second Amendment) Act, 1954.
35.	1954	XXVI	The Tamil Nadu Commercial Crops Markets (Amendment) Act, 1954.
36.	1954	XXXIV	The Tamil Nadu Estates (Abolition and Conversion into Ryotwari) Amendment Act, 1954.
37.	1955	X	The Chennai City Civil Court (Amendment) Act, 1955.
38.	1955	XI	The Tanjore Chatram Endowments (Utilization) Amendment Act, 1955.
39.	1955	XIX	The Chennai City Tenants' Protection (Amendment) Act, 1955.

S.No	Year	Number	Short Title
(1)	(2)	(3)	(4)
40.	1955	XXVIII	The Tamil Nadu Land Revenue (Surcharge) Amendment Act, 1955.
41.	1955	XXIX	The Chennai City Civil Court (Second Amendment) Act, 1955.
42.	1955	XXXIII	The Tamil Nadu Commercial Crops Markets (Amendment) Act, 1955.
43.	1956	XII	The Tamil Nadu Land Revenue (Surcharge) Amendment Act, 1956.
44.	1956	XIII	The Tamil Nadu Land Revenue (Additional Surcharge) Amendment Act, 1956.
45.	1956	XVII	The Chennai Civil Courts (Amendment) Act, 1956.
46.	1956	XXV	The Tanjore Tenants and Pannaiyal Protection (Amendment) Act, 1956.
47.	1956	XXVI	The Tamil Nadu Land Revenue (Surcharge and Additional Surcharge) Amendment Act, 1956.
48.	1956	XXXIV	The Tamil Nadu Land Revenue (Surcharge) (Second Amendment) Act, 1956.
49.	1956	XXXV	The Tamil Nadu Plantations Agricultural Income-Tax (Amendment) Act, 1956.
50.	1956	XLIV	The Tamil Nadu Estates (Abolition and Conversion into Ryotwari) (Amendment) Act, 1956.
51.	1957	IX	The Tamil Nadu Plantations Agricultural Income-Tax (Amendment) Act, 1957.
52.	1957	XI	The Holdings (Stay of Execution Proceedings) (Tamil Nadu Amendment) Act, 1957.
53.	1957	XIII	The Chennai District Boards (Amendment) Act, 1957.
54.	1958	XIX	The Tamil Nadu Cultivating Tenants Protection (Amendment) Act, 1958.
55.	1958	XXVII	The Tamil Nadu District Boards (Amendment) Act, 1958.
56.	1958	XXIX	The Tamil Nadu Plantations Agricultural Income Tax (Amendment) Act, 1958.
57.	1958	XXXIV	The Tamil Nadu Estates (Abolition and Conversion into Ryotwari), Estates Land (Reduction of Rent) and Estates (Supplementary) (Amendment) Act, 1958.
58.	1959	10	The Holdings (Stay of Execution Proceedings) (Tamil Nadu Amendment) Act, 1959.
59.	1959	12	The Tamil Nadu Cultivating Tenants Protection (Amendment) Act, 1959.
60.	1959	16	The Tamil Nadu Agricultural Income-Tax (Amendment) Act, 1959.

S.No	Year	Number	Short Title
(1)	(2)	(3)	(4)
61.	1959	17	The Tamil Nadu Civil Courts (Amendment) Act, 1959.
62.	1960	4	The Tamil Nadu Agricultural Income Tax (Amendment) Act, 1960.
63.	1960	5	The Tamil Nadu Gramdan Villages (Repayment of Debts) Amendment Act, 1960.
64.	1960	7	The Tamil Nadu District Collectors' Powers (Delegation) Amendment Act, 1960.
65.	1961	10	The Tamil Nadu Agricultural Income-tax (Amendment) Act, 1961.
66.	1961	12	The Tamil Nadu Hindu Religious and Charitable Endowments (Amendment) Act, 1961.
67.	1961	13	The Travancore-Cochin Agricultural Income-tax (Tamil Nadu Amendment) Act, 1961.
68.	1961	18	The Tamil Nadu Estates (Abolition and Conversion into Ryotwari) Amendment Act, 1961.
69.	1961	22	The Tamil Nadu Village Courts (Amendment) Act, 1961.
70.	1961	23	The Land Acquisition (Tamil Nadu Amendment) Act, 1961.
71.	1961	25	The Holdings (Stay of Execution Proceedings) (Tamil Nadu Amendment) Act, 1961.
72.	1961	26	The Tamil Nadu Cultivating Tenants Protection (Amendment) Act, 1961.
73.	1961	31	The Tamil Nadu Pawn Brokers (Amendment) Act, 1961.
74.	1961	32	The Tamil Nadu Cultivating Tenants Protection and Payment of Fair Rent (Amendment) Act, 1961.
75.	1961	40	The Tamil Nadu Hindu Religious and Charitable Endowments (Second Amendment) Act, 1961.
76.	1961	50	The Tamil Nadu Warehouses (Amendment) Act, 1961.
77.	1961	51	The Tamil Nadu Agricultural Income-Tax (Second Amendment) Act, 1961.
78.	1962	1	The Tamil Nadu Sugar Factories Control (Amendment) Act, 1962.
79.	1962	7	The Tamil Nadu Agricultural Income-Tax (Amendment) Act, 1962.
80.	1962	15	The Tamil Nadu Agricultural Income-Tax (Second Amendment) Act, 1962.
81.	1963	13	The Holdings (Stay of Execution Proceedings) (Tamil Nadu Amendment) Act, 1963.
82.	1963	14	The Tamil Nadu Agricultural Income-Tax (Amendment) Act, 1963.

S.No	Year	Number	Short Title
(1)	(2)	(3)	(4)
83.	1963	15	The Tamil Nadu Cultivating Tenants Protection (Amendment) Act, 1963.
84.	1963	21	The Tamil Nadu Estates (Abolition and Conversion in to Ryotwari) Amendment Act, 1963.
85.	1964	16	The Tamil Nadu City Tenants Protection (Amendment) Act, 1964.
86.	1964	18	The Tamil Nadu Panchayats (Amendment and Miscellaneous Provisions) Act, 1964.
87.	1964	21	The Tamil Nadu Hackney Carriage (Amendment) Act, 1964.
88.	1964	22	The Tamil Nadu Public Trusts (Regulation of Administration of Agricultural Lands) Amendment Act, 1964.
89.	1964	24	The Tamil Nadu Occupants of Kudiyiruppu (Protection from Eviction) Amendment Act, 1964.
90.	1964	27	The Tamil Nadu (Transferred Territory) Incorporated and Unincorporated Devaswoms (Amendment) Act, 1964.
91.	1964	36	The Tamil Nadu Bhoojan Yagna (Amendment) Act, 1964.
92.	1965	4	The Tamil Nadu Land Improvement Schemes (Amendment) Act, 1965.
93.	1965	9	The Tamil Nadu Tenancy (Amendment) Act, 1965.
94.	1965	10	The Tamil Nadu Land Reforms (Fixation of Ceiling on Land) Amendment Act, 1965.
95.	1965	11	The Tamil Nadu Inam Estates (Abolition and Conversion into Ryotwari) Amendment Act, 1965.
96.	1965	16	The Tamil Nadu Hindu Religious and Charitable Endowments (Amendment) Act, 1965.
97.	1965	17	The Holdings (Stay of Execution Proceedings) (Tamil Nadu Amendment) Act, 1965.
98.	1965	18	The Tamil Nadu Agricultural Income-tax (Amendment) Act, 1965.
99.	1965	19	The Tamil Nadu District Development Councils (Amendment) Act, 1965.
100.	1965	37	The Tamil Nadu City Tenants' Protection (Amendment) Act, 1965.
101.	1965	38	The Tamil Nadu Panchayats (Amendment) Act, 1965.
102.	1965	39	The Tamil Nadu Warehouses (Amendment) Act, 1965.
103.	1966	2	The Chennai University (Amendment) Act, 1966.
104.	1966	7	The Tamil Nadu Agricultural Income Tax (Amendment) Act, 1966.

S.No	Year	Number	Short Title
(1)	(2)	(3)	(4)
105.	1966	17	The Tamil Nadu Panchayats (Amendment) Act, 1966.
106.	1966	24	The Tamil Nadu Requisitioning and Acquisition of Immovable Property (Amendment) Act, 1966.
107.	1966	26	The Tamil Nadu Minor Inams (Abolition and Conversion into Ryotwari) (Amendment) Act, 1966.
108.	1966	27	The Tamil Nadu Inam Estates (Abolition and Conversion into Ryotwari) (Amendment) Act, 1966.
109.	1967	10	The Holdings (Stay of Execution Proceedings) (Tamil Nadu Amendment) Act, 1967.
110.	1967	15	The Tamil Nadu Occupants of Kudiyiruppu (Protection from Eviction) Amendment Act, 1967.
111.	1967	22	The Tamil Nadu Land Reforms (Fixation of Ceiling on Land) Amendment Act, 1967.
112.	1967	23	The Tamil Nadu Hindu Religious and Charitable Endowments (Amendment) Act, 1967.
113.	1968	3	The Tamil Nadu Agricultural Income-tax (Amendment) Act, 1968.
114.	1968	14	The Tamil Nadu Hackney Carriage (Amendment) Act, 1968.
115.	1968	19	The Tamil Nadu Hindu Religious and Charitable Endowments (Amendment) Act, 1968.
116.	1968	21	The Tamil Nadu Inam Estates (Abolition and Conversion into Ryotwari) Amendment Act, 1968.
117.	1968	22	The Tamil Nadu Public Trusts (Regulation of Administration of Agricultural Lands) Amendment Act, 1968.
118.	1969	8	The Tamil Nadu Panchayats (Amendment) Act, 1969.
119.	1969	9	The Tamil Nadu Cultivating Tenants Protection and Payment of Fair Rent (Amendment) Act, 1969.
120.	1969	15	The Holdings (Stay of Execution Proceedings) (Tamil Nadu Amendment) Act, 1969.
121.	1969	23	The Tamil Nadu Inam Estates (Abolition and Conversion into Ryotwari) Amendment Act, 1969.
122.	1970	9	The Tamil Nadu Land Reforms (Fixation of Ceiling on Land) Amendment Act, 1970.
123.	1971	1	The Tamil Nadu Occupants of Kudiyiruppu (Protection from Eviction) Amendment Act, 1970.
124.	1971	2	The Tamil Nadu Hindu Religious and Charitable Endowments (Amendment) Act, 1970.

S.No	Year	Number	Short Title
(1)	(2)	(3)	(4)
125.	1971	12	The Tamil Nadu Panchayats (Second Amendment and Validation) Act, 1970.
126.	1971	18	The Chennai City Civil Court (Amendment) Act, 1971.
127.	1971	19	The Holdings (Stay of Execution Proceedings) (Tamil Nadu Amendment) Act, 1971.
128.	1971	20	The Tamil Nadu Occupants of Kudiyiruppu (Protection from Eviction) Amendment Act, 1971.
129.	1971	21	The Tamil Nadu Panchayats (Amendment) Act, 1971.
130.	1971	23	The Tamil Nadu Agricultural University (Amendment) Act, 1971.
131.	1971	26	The Tamil Nadu Agricultural Income-tax (Amendment) Act, 1971.
132.	1971	28	The Tamil Nadu Inam Estates (Abolition and Conversion into Ryotwari) Amendment Act, 1971.
133.	1971	29	The Tamil Nadu Minor Inams (Abolition and Conversion into Ryotwari) Amendment Act, 1971.
134.	1972	2	The Tamil Nadu Agricultural Produce Markets (Amendment) Act, 1971.
135.	1972	4	The Chennai City Tenants' Protection (Amendment) Act, 1972.
136.	1972	12	The Tamil Nadu Revenue Recovery (Amendment) Act, 1972.
137.	1972	14	The Tamil Nadu Pawnbrokers (Amendment) Act, 1972.
138.	1972	24	The Tamil Nadu Agricultural Labourer Fair Wages (Amendment) Act, 1972.
139.	1972	28	The Tamil Nadu Public Buildings (Licensing) Amendment Act, 1972.
140.	1972	29	The Tamil Nadu Hindu Religious and Charitable Endowments (Amendment) Act, 1972.
141.	1972	34	The Tamil Nadu Agricultural Lands Record of Tenancy Rights (Amendment) Act, 1972.
142.	1973	4	The Tamil Nadu Agricultural Income-tax (Amendment) Act, 1972.
143.	1973	8	The Tamil Nadu Agriculturists Relief (Amendment) Act, 1972.
144.	1973	15	The Tamil Nadu Public Trusts (Regulation of Administration of Agricultural Lands) Amendment Act, 1972.
145.	1973	20	The Presidency Small Cause Courts (Tamil Nadu Amendment) Act, 1973.

S.No	Year	Number	Short Title
(1)	(2)	(3)	(4)
146.	1973	22	The Tamil Nadu Hindu Religious and Charitable Endowments (Amendment) Act, 1973.
147.	1973	24	The Chennai City Tenants' Protection (Amendment) Act, 1973.
148.	1973	25	The Holdings (Stay of Execution Proceedings) (Tamil Nadu Amendment) Act, 1973.
149.	1973	41	The Tamil Nadu Hackney Carriage (Amendment) Act, 1973.
150.	1974	5	The Tamil Nadu Hindu Religious and Charitable Endowments (Second Amendment) Act, 1973.
151.	1974	6	The Tamil Nadu Cultivating Tenants Protection (Amendment) Act, 1973.
152.	1974	8	The Tamil Nadu Land Reforms (Fixation of Ceiling on Land) Amendment Act, 1973.
153.	1974	17	The Tamil Nadu Occupant of Kudiyiruppu (Conferment of Ownership) Amendment Act, 1974.
154.	1974	26	The Tamil Nadu Hindu Religious and Charitable Endowments (Amendment) Act, 1974.
155.	1974	27	The Tamil Nadu Hindu Religious and Charitable Endowments (Second Amendment) Act, 1974.
156.	1974	28	The Tamil Nadu Hindu Religious and Charitable Endowments (Fourth Amendment) Act, 1974.
157.	1974	46	The Tamil Nadu Hindu Religious and Charitable Endowments (Fifth Amendment) Act, 1974.
158.	1975	6	The Tamil Nadu Hindu Religious and Charitable Endowments (Sixth Amendment) Act, 1974.
159.	1975	20	The Tamil Nadu Land Encroachment (Amendment) Act, 1975.
160.	1975	22	The Tamil Nadu Inam Estates and Minor Inam (Abolition and Conversion into Ryotwari) Amendment Act, 1975.
161.	1975	25	The Chennai City Tenants Protection (Amendment) Act, 1975.
162.	1975	26	The Tamil Nadu Agricultural Lands Record of Tenants Rights (Amendment) Act, 1975.
163.	1975	31	The Holdings (Stay of Execution Proceedings) (Tamil Nadu Amendment) Act, 1975.
164.	1975	36	The Tamil Nadu Co-operative Societies (Amendment) Act, 1975.
165.	1975	47	The Tamil Nadu Relief Undertakings (Special Provisions) Amendment Act, 1975.

S.No	Year	Number	Short Title
(1)	(2)	(3)	(4)
166.	1975	51	The Tamil Nadu District Development Councils (Amendment) Act, 1975.
167.	1976	6	The Tamil Nadu Occupants of Kudiyiruppu (Conferment of Ownership) Amendment Act, 1975.
168.	1977	4	The Tamil Nadu Panchayats (Extension of term of office) Amendment Act, 1977.
169.	1977	9	The Tamil Nadu Panchayats (Amendment and Validation) Act, 1977.
170.	1978	1	The Madurai University (Amendment) Act, 1977.
171.	1978	3	The Tamil Nadu Cultivating Tenants (Protection from Eviction) Amendment Act, 1978.
172.	1978	7	The Tamil Nadu Panchayats (Amendment) Act, 1978.
173.	1978	8	The Tamil Nadu Panchayats Union Councils (Appointment of Special Officers) Amendment Act, 1978.
174.	1978	13	The Tamil Nadu Panchayats (Second Amendment) Act, 1978.
175.	1978	27	The Tamil Nadu Debt Relief Laws (Second Amendment) Act, 1978.
176.	1978	41	The Tamil Nadu Cultivating Tenants (Protection from Eviction) Second Amendment Act, 1978.
177.	1978	43	The Tamil Nadu Cultivating Tenants (Payment of Fair Rents) Amendment Act, 1978.
178.	1979	2	The Tamil Nadu Pawn Brokers (Amendment) Act, 1979.
179.	1979	3	The Tamil Nadu Panchayats (Amendment) Act, 1979.
180.	1979	4	The Tamil Nadu Panchayats (Extension of term of office) Amendment Act, 1979.
181.	1979	5	The Tamil Nadu Panchayat Union Councils (Appointment of Special Officers) Amendment Act, 1979.
182.	1979	12	The Tamil Nadu Cultivating Tenants (Protection from Eviction) Amendment Act, 1979.
183.	1979	20	The Tamil Nadu Co-operative Societies (Amendment) Act, 1979.
184.	1979	21	The Tamil Nadu Panchayat (Extension of term of office) Second Amendment Act, 1979.
185.	1979	23	The Tamil Nadu Panchayats (Second Amendment) Act, 1979.
186.	1979	32	The Tamil Nadu Agricultural Income Tax (Amendment) Act, 1979.
187.	1979	34	The Tamil Nadu Pawn Brokers (Second Amendment) Act, 1979.

S.No	Year	Number	Short Title
(1)	(2)	(3)	(4)
188.	1979	35	The Tamil Nadu Co-operative Land Development Banks (Amendment) Act, 1979.
189.	1979	37	The Tamil Nadu Co-operative Societies (Second Amendment) Act, 1979.
190.	1979	39	The Tamil Nadu Debt Relief (Amendment) Act, 1979.
191.	1979	41	The Tamil Nadu Money–Lenders (Amendment) Act, 1979.
192.	1979	44	The Perarignar Anna University of Technology (Amendment) Act, 1979.
193.	1979	52	The Tamil Nadu Hindu Religious and Charitable Endowments (Amendment and Special Provisions) Amendment Act, 1979.
194.	1979	53	The Tamil Nadu Cultivating Tenants (Protection from Eviction) (Second Amendment) Act, 1979.
195.	1979	61	The Tamil Nadu Panchayat Union Councils (Appointment of Special Officers) Third Amendment Act, 1979.
196.	1979	62	The Tamil Nadu Panchayats (Third Amendment) Act, 1979.
197.	1979	66	The Tamil Nadu Co-operative Societies (Third Amendment) Act, 1979.
198.	1979	67	The Tamil Nadu Co-operative Societies (Fourth Amendment) Act, 1979.
199.	1980	1	The Tamil Nadu Buildings (Lease and Rent Control) Amendment Act, 1979.
200.	1980	2	The Chennai City Tenants Protection (Amendment) Act, 1979.
201.	1980	3	The Tamil Nadu Cultivating Tenants (Protection from Eviction) Amendment Act, 1980.
202.	1980	5	The Tamil Nadu Debt Relief (Amendment) Act, 1980.
203.	1980	11	The Perarignar Anna University of Technology (Second Amendment) Act, 1979.
204.	1980	18	The Tamil Nadu Public Trusts (Regulation of Administration of Agricultural Lands) Amendment Act, 1980.
205.	1980	22	The Tamil Nadu Hindu Religious and Charitable Endowments (Amendment and Special Provisions) Amendment Act, 1980.
206.	1980	26	The Tamil Nadu Panchayat Union Councils (Appointment of Special Officers) Amendment Act, 1980.
207.	1980	27	The Tamil Nadu Panchayat (Amendment) Act, 1980.

S.No	Year	Number	Short Title
(1)	(2)	(3)	(4)
208.	1980	30	The Tamil Nadu Panchayats (Appointment of Special Officers) Amendment Act, 1980.
209.	1980	34	The Tamil Nadu Civil Courts and the Chennai City Civil Court (Amendment) Act, 1980.
210.	1980	35	The Tamil Nadu Pawn Brokers and Debt Relief Laws (Amendment) Act, 1980.
211.	1980	37	The Tamil Nadu Cultivating Tenants Arrears of Rent (Relief) Amendment Act, 1980.
212.	1980	38	The Tamil Nadu Public Trusts (Regulation of Administration of Agricultural Lands) Second Amendment Act, 1980.
213.	1980	40	The Tamil Nadu Cyclone and Flood Affected Areas Cultivating Tenants Arrears of Rent (Relief) Amendment Act, 1980.
214.	1980	41	The Land Acquisition (Tamil Nadu Amendment) Act, 1980.
215.	1981	2	The Tamil Nadu Private Colleges (Regulation) Amendment Act, 1980.
216.	1981	10	The Tamil Nadu Debt Relief (Amendment) Act, 1981.
217.	1981	12	The Tamil Nadu Panchayats (Appointment of Special Officers) Amendment Act, 1981.
218.	1981	13	The Tamil Nadu Panchayat Union Councils (Appointment of Special Officers) Amendment Act, 1981.
219.	1981	14	The Tamil Nadu Panchayats (Amendment) Act, 1981.
220.	1981	30	The Tamil Nadu Hindu Religious and Charitable Endowments (Amendment and Special Provisions) Amendment Act, 1981.
221.	1981	31	The Tamil Nadu Cultivating Tenants Arrears of Rent (Relief) Amendment Act, 1981.
222.	1981	32	The Tamil Nadu Cyclone and Flood Affected Areas Cultivating Tenants Arrears of Rent (Relief) Amendment Act, 1981.
223.	1981	45	The Tamil Nadu Agricultural Lands Record of Tenancy Rights (Amendment) Act, 1981.
224.	1981	49	The Tamil Nadu Panchayats (Appointment of Special Officers) Second Amendment Act, 1981.
225.	1981	50	The Tamil Nadu Panchayat Union Councils (Appointment of Special Officers) Second Amendment Act, 1981.
226.	1981	55	The Tamil Nadu Panchayats (Second Amendment) Act, 1981.
227.	1981	56	The Tamil Nadu Panchayats (Third Amendment) Act, 1981.

S.No	Year	Number	Short Title
(1)	(2)	(3)	(4)
228.	1981	60	The Madurai Kamaraj University (Amendment) Act, 1981.
229.	1981	64	The Tamil Nadu Agricultural Labourer Fair Wages (Amendment) Act, 1981.
230.	1981	66	The Pachaiyappa's Trust (Taking over of Management) Amendment Act, 1981.
231.	1982	6	The Tamil Nadu Panchayats (Appointment of Special Officers) Amendment Act, 1982.
232.	1982	7	The Tamil Nadu Panchayat Union Councils (Appointment of Special Officers) Amendment Act, 1982.
233.	1982	8	The Tamil Nadu Panchayats (Amendment) Act, 1982.
234.	1982	11	The Chennai University, Annamalai University and Perarignar Anna University of Technology (Amendment) Act, 1982.
235.	1982	15	The Tamil Nadu Relief Undertakings (Special provisions) Amendment Act, 1982.
236.	1982	28	The Tamil Nadu Agricultural Pests and Diseases (Amendment) Act, 1982.
237.	1982	35	The Tamil Nadu Kudiyiruppu Laws (Amendment) Act, 1982.
238.	1982	40	The Tamil Nadu Panchayat Union Councils (Appointment of Special Officers) Second Amendment Act, 1982.
239.	1982	41	The Tamil Nadu Panchayats (Second Amendment) Act, 1982.
240.	1982	49	The Annamalai University (Amendment) Act, 1982.
241.	1982	51	The Tamil Nadu Money-lenders (Amendment) Act, 1982.
242.	1983	7	The Pachaiyappa's Trust (Taking over of Management) Amendment Act, 1983.
243.	1983	9	The Tamil Nadu Panchayats (Appointment of Special Officers) Amendment Act, 1983.
244.	1983	10	The Tamil Nadu Panchayat Union Councils (Appointment of Special Officers) Amendment Act, 1983.
245.	1983	11	The Tamil Nadu Panchayats (Amendment) Act, 1983.
246.	1983	40	The Tamil Nadu Panchayats (Appointment of Special Officers) Second Amendment Act, 1983.
247.	1983	41	The Tamil Nadu Panchayat Union Councils (Appointment of Special Officers) Second Amendment Act, 1983.
248.	1983	42	The Tamil Nadu Panchayats (Second Amendment) Act, 1983.
249.	1983	44	The Tamil Nadu Panchayats (Third Amendment) Act, 1983.

S.No	Year	Number	Short Title
(1)	(2)	(3)	(4)
250.	1983	47	The Tamil Nadu Pawn brokers (Amendment) Act, 1983.
251.	1984	5	The Tamil Nadu Panchayats (Appointment of Special Officers) Amendment Act, 1984.
252.	1984	8	The Tamil Nadu Panchayat Union Councils (Appointment of Special Officers) Amendment Act, 1984.
253.	1984	9	The Tamil Nadu Panchayats (Amendment) Act, 1984.
254.	1984	31	The Tamil Nadu Debt Relief (Amendment) Act, 1984.
255.	1985	11	The Tamil Nadu Panchayats (Amendment) Act, 1985.
256.	1985	21	The Tamil Nadu Debt Relief (Amendment) Act, 1985.
257.	1985	24	The Tamil Nadu Panchayats (Second Amendment) Act, 1985.
258.	1985	28	The Tamil Nadu Panchayats (Third Amendment) Act, 1985.
259.	1985	41	The Tamil Nadu Cultivating Tenants (Special Provisions) Amendment Act, 1985.
260.	1986	3	The Tamil Nadu Panchayats (Amendment) Act, 1986.
261.	1986	11	The Tamil Nadu Panchayats (Second Amendment) Act, 1986.
262.	1986	28	The Tamil Nadu Panchayats (Third Amendment) Act, 1986.
263.	1986	31	The Tamil Nadu Panchayats (Fourth Amendment) Act, 1986.
264.	1986	51	The Tamil Nadu Debt Relief (Amendment) Act, 1986.
265.	1986	74	The Tamil Nadu Agricultural Service Co-operative Societies (Appointment of Special Officers) Amendment Act, 1986.
266.	1986	75	The Tamil Nadu Universities Laws (Amendment) Act, 1986.
267.	1987	2	The Tamil Nadu Hindu Religious and Charitable Endowments (Amendment) Act, 1986.
268.	1987	6	The Tamil Nadu Agricultural Service Co-operative Societies (Appointment of Special Officers) Amendment Act, 1987.
269.	1987	13	The Tamil Nadu Panchayats (Amendment) Act, 1987.
270.	1987	26	The Tamil Nadu Agricultural Income-tax (Amendment) Act, 1987.
271.	1987	28	The Tamil Nadu Debt Relief (Amendment) Act, 1987.
272.	1988	3	The Tamil Nadu Debt Relief (Second Amendment) Act, 1987.

S.No	Year	Number	Short Title
(1)	(2)	(3)	(4)
273.	1989	3	The Tamil Nadu Panchayats (Amendment) Act, 1989.
274.	1989	24	The Tamil Nadu Panchayats (Second Amendment) Act, 1989.
275.	1989	31	The Tamil Nadu Panchayats (Third Amendment) Act, 1989.
276.	1989	37	The Tamil Nadu Agricultural Service Co-operative Societies (Appointment of Special Officers) Amendment Act, 1989.
277.	1989	43	The Tamil Nadu Debt Relief (Amendment) Act, 1989.
278.	1990	14	The Land Acquisition (Tamil Nadu Amendment) Act, 1989.
279.	1991	3	The Tamil Nadu Panchayats (Amendment) Act, 1991.
280.	1991	12	The Tamil Nadu Agricultural University (Amendment) Act, 1991.
281.	1991	20	The Tamil Nadu Panchayats (Second Amendment) Act, 1991.
282.	1991	22	The Tamil Nadu Panchayats and Panchayat Union Councils (Appointment of Special Officers) Amendment Act, 1991.
283.	1991	28	The Tamil Nadu Panchayats and Panchayat Union Councils (Appointment of Special Officers) Second Amendment Act, 1991.
284.	1991	40	The Tamil Nadu Agricultural Income – Tax (Amendment) Act, 1991.
285.	1992	15	The Tamil Nadu Panchayats and Panchayat Union Councils (Appointment of Special Officers) Amendment Act, 1992.
286.	1992	20	The Tamil Nadu Dr.M.G.R Medical University, Chennai (Second Amendment) Act, 1992.
287.	1992	27	The Tamil Nadu Panchayats (Amendment) Act, 1992.
288.	1992	36	The Tamil Nadu Agricultural Income-tax (Amendment) Act, 1992.
289.	1992	46	The Tamil Nadu Panchayats and Panchayat Union Councils (Appointment of Special Officers) Second Amendment Act, 1992.
290.	1992	51	The Tamil Nadu Pawnbrokers (Amendment) Act, 1992.
291.	1993	18	The Tamil Nadu Hindu Religious and Charitable Endowments (Amendment) Act, 1993.
292.	1993	19	The Tamil Nadu Hindu Religious and Charitable Endowments (Second Amendment) Act, 1993.

S.No	Year	Number	Short Title
(1)	(2)	(3)	(4)
293.	1993	27	The Tamil Nadu Agricultural Income-Tax (Amendment) Act, 1993.
294.	1993	32	The Tamil Nadu Panchayats and Panchayat Union Councils (Appointment of Special Officers) Amendment Act, 1993.
295.	1994	20	The Tamil Nadu Panchayats and Panchayat Union Councils (Appointment of Special Officers) Amendment Act, 1994.
296.	1994	56	The Tamil Nadu Agricultural Income-Tax (Amendment) Act, 1994.
297.	1995	15	The Tamil Nadu Agricultural University (Amendment) Act, 1995.
298.	1995	38	The Tamil Nadu Hindu Religious and Charitable Endowments (Amendment) Act, 1995.
299.	1996	2	The Chennai City Tenants Protection (Amendment) Act, 1994.
300.	1996	8	The Tamil Nadu Agricultural Income-tax (Second Amendment) Act, 1996.
301.	1996	9	The Tamil Nadu Agricultural Income-tax (Third Amendment) Act, 1996.
302.	1996	18	The Tamil Nadu Civil Courts (Amendment) Act, 1995.
303.	1996	33	The Tamil Nadu Survey and Boundaries (Amendment) Act, 1996.
304.	1996	39	The Tamil Nadu Hindu Religious and Charitable Endowments (Amendment) Act, 1996.
305.	1997	16	The Land Acquisition (Tamil Nadu Amendment) Act, 1996.
306.	1998	16	The Tamil Nadu Private Colleges (Regulation) Amendment Act, 1998.
307.	1998	35	The Tamil Nadu Land Reforms (Fixation of Ceiling on Land) Second Amendment Act, 1998.
308.	1998	36	The Tamil Nadu Land Reforms (Fixation of Ceiling on Land) Amendment Act, 1998.
309.	1998	37	The Tamil Nadu Hindu Religious and Charitable Endowments (Amendment) Act, 1998.
310.	1998	38	The Tamil Nadu Hindu Religious and Charitable Endowments (Second Amendment) Act, 1998.
311.	1998	41	The Tamil Nadu Universities Laws (Amendment) Act, 1997.
312.	1999	7	The Tamil Nadu Land Reforms (Fixation of Ceiling on Land) Third Amendment Act, 1998.

S.No	Year	Number	Short Title
(1)	(2)	(3)	(4)
313.	1999	16	The Tamil Nadu Hackney Carriage (Amendment) Act, 1999.
314.	1999	34	The Tamil Nadu State Council for Higher Education (Amendment) Act, 1999.
315.	1999	43	The Land Acquisition (Tamil Nadu Amendment) Act, 1999.
316.	1999	48	The Tamil Nadu Hindu Religious and Charitable Endowments (Special Provisions) Amendment Act, 1999.
317.	2000	20	The Tamil Nadu Agricultural Income-Tax (Amendment) Act, 2000.
318.	2000	21	The Tamil Nadu Agricultural Income-Tax (Second Amendment) Act, 2000.
319.	2000	37	The Tamil Nadu Bhoodan Yagna (Amendment) Act, 2000.
320.	2001	6	The Tamil Nadu Land Improvement Schemes (Amendment) Act, 2001.
321.	2001	25	The Alagappa University (Amendment) Act, 2000.
322.	2001	26	The Anna University (Amendment) Act, 2001.
323.	2002	30	The Mother Teresa Women's University (Amendment) Act, 2002.
324.	2002	35	The Tamil Nadu Universities Laws (Amendment) Act, 2002.
325.	2002	45	The Tamil Nadu Universities Laws (Amendment) Amendment Act, 2002.
326.	2002	46	The Thiruvalluvar University (Amendment) Act, 2002.
327.	2002	50	The Tamil Nadu Hindu Religious and Charitable Endowments (Amendment) Act, 2002.
328.	2002	55	The Tamil Nadu Court-fees and Suits Valuation (Amendment and Suspension of Operation) Act, 2002.
329.	2003	10	The Tamil Nadu Hindu Religious and Charitable Endowments (Second Amendment) Act, 2003.
330.	2003	11	The Tamil Nadu Open University (Amendment) Act, 2003.
331.	2003	17	The Tamil Nadu Court Fees and Suits Valuation (Amendment) Act, 2003.
332.	2003	24	The Chennai University (Amendment) Act, 2002.
333.	2003	25	The Tamil Nadu Hindu Religious and Charitable Endowments (Amendment) Act, 2003.
334.	2003	26	The Tamil Nadu Land Reforms (Fixation of Ceiling on Land) Amendment and Special Provisions Act, 2003.
335.	2003	28	The Tamil Nadu Hindu Religious and Charitable Endowments (Third Amendment) Act, 2003.

S.No	Year	Number	Short Title
(1)	(2)	(3)	(4)
336.	2004	1	The Tamil Nadu Civil Courts and the Chennai City Civil Court (Amendment) Act, 2003.
337.	2004	33	The Tamil Nadu Transparency in Tenders (Amendment) Act, 2004.
338.	2005	17	The Tamil Nadu Acquisition of Land for Industrial Purposes (Amendment) Act, 2005.
339.	2006	1	The Tamil Nadu Hindu Religious and Charitable Endowments (Amendment) Act, 2006.
340.	2006	3	The Thiruvalluvar University (Amendment) Act, 2006.
341.	2006	4	The Tamil Nadu Open University (Amendment) Act, 2006.
342.	2006	15	The Tamil Nadu Hindu Religious and Charitable Endowments (Amendment) Act, 2006.
343.	2006	28	The Tamil Nadu Transparency in Tenders (Amendment) Act, 2006.
344.	2006	40	The Anna University (Amendment) Act, 2006.
345.	2007	13	The Tamil Nadu Hindu Religious and Charitable Endowments (Amendment) Act, 2007.
346.	2007	14	The Tamil Nadu Physical Education and Sports University (Amendment) Act, 2007.
347.	2007	15	The Tamil Nadu Physical Education and Sports University (Second Amendment) Act, 2007.
348.	2007	26	The Anna University, Tiruchirappalli (Amendment) Act, 2007.
349.	2007	27	The Anna University, Coimbatore (Amendment) Act, 2007.
350.	2007	41	The Tamil Nadu Educational Institutions (Prohibition of Collection of Capitation Fee) Amendment Act, 2007.
351.	2007	44	The Tamil Nadu Court-fees and Suits Valuation (Amendment) Act, 2007.
352.	2008	4	The Tamil Nadu Hindu Religious and Charitable Endowments (Amendment) Act, 2008.
353.	2008	12	The Tamil Nadu Universities Laws (Amendment) Act, 2007.
354.	2009	11	The Anna University, Tirunelveli (Amendment) Act, 2009.
355.	2009	24	The Tamil Nadu Agricultural Labourers-Farmers (Social Security and Welfare) Amendment Act, 2009.
356.	2009	31	The Tamil Nadu Hindu Religious and Charitable Endowments (Amendment) Act, 2009.
357.	2010	12	The Tamil Nadu Hindu Religious and Charitable Endowments (Amendment) Act, 2010.

S.No	Year	Number	Short Title
(1)	(2)	(3)	(4)
358.	2010	19	The Tamil Nadu Civil Courts and the Chennai City Civil Court (Amendment) Act, 2010.
359.	2010	23	The Tamil Nadu Land Reforms (Fixation of Ceiling on Land) Amendment Act, 2008.
360.	2010	24	The Anna University, Chennai (Amendment) Act, 2010.
361.	2010	25	The Tamil Nadu Universities Laws (Amendment) Act, 2010.
362.	2010	28	The Tamil Nadu Universities Laws (Second Amendment) Act, 2010.
363.	2010	33	The Tamil Nadu Public Premises (Eviction of Unauthorised Occupants) Amendment Act, 2010.
364.	2010	34	The Tamil Nadu Universities Laws (Third Amendment) Act, 2010.
365.	2011	20	The Tamil Nadu University Laws (Amendment and Repeal) Act, 2011.
366.	2012	6	The Tamil Nadu Transparency in Tenders (Amendment) Act, 2012.
367.	2012	26	The Tamil Nadu Hindu Religious and Charitable Endowments (Amendment) Act, 2012.
368.	2012	31	The Tamil Nadu Transparency in Tenders (Second Amendment) Act, 2012.
369.	2012	32	The Tamil Nadu Universities Laws (Amendment) Act, 2012.
370.	2012	42	The Tamil Nadu Dr. M.G.R. Medical University, Chennai (Amendment) Act, 2012.
371.	2012	43	The Tamil Nadu Physical Education and Sports University (Amendment) Act, 2012.
372.	2012	51	The Tamil Nadu Hindu Religious and Charitable Endowments (Second Amendment) Act, 2012.
373.	2013	1	The Anna University (Amendment) Act, 2013.
374.	2013	26	The Tamil Nadu Hindu Religious and Charitable Endowments (Amendment) Act, 2013.
375.	2014	1	The Tamil Nadu Infrastructure Development (Amendment) Act, 2014.
376.	2014	14	The Tamil Nadu Physical Education and Sports University (Amendment) Act, 2014.
377.	2014	25	The Annamalai University (Amendment) Act, 2014.
378.	2015	1	The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Tamil Nadu Amendment) Act, 2014.

S.No	Year	Number	Short Title
(1)	(2)	(3)	(4)
379.	2016	1	The Tamil Nadu Court-fees and Suits Valuation (Amendment) Act, 2016.
380.	2016	10	The Tamil Nadu Panchayats (Second Amendment) Act, 2016.
381.	2016	16	The Tamil Nadu Music and Fine Arts University (Amendment) Act, 2016.
382.	2017	3	The Tamil Nadu Panchayats (Amendment) Act, 2017.
383.	2017	6	The Tamil Nadu Court-fees and Suits Valuation (Amendment) Act, 2017.
384.	2017	7	The Tamil Nadu Heritage Commission (Amendment) Act, 2017.
385.	2017	8	The Tamil Nadu Agricultural Produce Marketing (Regulation) Amendment Act, 2017.
386.	2017	22	The Tamil Nadu Panchayats (Second Amendment) Act, 2017.
387.	2017	24	The Tamil Nadu Universities Laws (Amendment) Act, 2017.
388.	2017	25	The Tamil Nadu Agricultural Produce Marketing (Regulation) Second Amendment Act, 2017.
389.	2017	44	The Tamil Nadu Physical Education and Sports University (Amendment) Act, 2017.
390.	2017	45	The Tamil Nadu Transparency in Tenders (Amendment) Act, 2017.
391.	2018	3	The Tamil Nadu Panchayats (Amendment) Act, 2018.
392.	2018	11	The Tamil Nadu Transparency in Tenders (Amendment) Act, 2018.
393.	2018	13	The Tamil Nadu Dr.M.G.R. Medical University, Chennai (Amendment) Act, 2018.
394.	2018	17	The Tamil Nadu Transparency in Tenders (Second Amendment) Act, 2018.
395.	2018	18	The Tamil Nadu Co-operative Societies (Amendment) Act, 2018.
396.	2018	21	The Tamil Nadu Panchayats (Second Amendment) Act, 2018.
397.	2018	24	The Tamil Nadu Land Reforms (Fixation of Ceiling on Land) Amendment Act, 2018.
398.	2018	35	The Tamil Nadu Agricultural University (Amendment) Act, 2018.
399.	2018	38	The Tamil Nadu Agricultural Produce Marketing (Regulation) Amendment Act, 2018.

S.No	Year	Number	Short Title
(1)	(2)	(3)	(4)
400.	2018	45	The Chennai City Civil Court (Amendment) Act, 2018.
401.	2019	2	The Tamil Nadu Agricultural Produce Marketing (Regulation) Amendment Act, 2019.
402.	2019	5	The Tamil Nadu Panchayats (Amendment) Act, 2019.
403.	2019	9	The Tamil Nadu Private Colleges (Regulation) Amendment Act, 2019.
404.	2019	13	The Tamil Nadu Panchayats (Second Amendment) Act, 2019.
405.	2019	15	The Tamil Nadu Agricultural Produce Marketing (Regulation) Second Amendment Act, 2019.
406.	2019	20	The Tamil Nadu Agricultural University (Amendment) Act, 2019.
407.	2019	25	The Tamil Nadu Panchayats (Third Amendment) Act, 2019.
408.	2020	2	The Tamil Nadu Agricultural Produce Marketing (Regulation) Amendment Act, 2020.
409.	2020	7	The Tamil Nadu Panchayats (Amendment) Act, 2020.
410.	2020	8	The Tamil Nadu Panchayats (Second Amendment) Act, 2020.
411.	2020	13	The Tamil Nadu Co-operative Societies (Amendment) Act, 2020.
412.	2020	17	The Tamil Nadu Co-operative Societies (Second Amendment) Act, 2020.
413.	2020	19	The Tamil Nadu Panchayats (Third Amendment) Act, 2020.
414.	2020	30	The Tamil Nadu Court-fees and Suits Valuation (Amendment) Act, 2020.
415.	2020	31	The Tamil Nadu Agricultural Produce Marketing (Regulation) Second Amendment Act, 2020.

STATEMENT OF OBJECTS AND REASONS.

The State Law Commission, Tamil Nadu has recommended in its various Reports to repeal various Amendment Acts, as they have served their purpose and have no further reason for their existence. The Government considered the said recommendations of the State Law Commission in consultation with respective administrative departments and have decided to repeal the Amendment Acts specified in the Schedule to the Bill.

2. The Bill seeks to give effect to the above decision.

DURAIMURUGAN,
Minister for Water Resources.

Secretariat,
Chennai,
23rd January 2026.

K. SRINIVASAN,
Principal Secretary.